

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A 474 of 1997.

(O.A No. 660 of 1997)

Present : HON'BLE DR. B.C. SARMA, ADMINISTRATIVE MEMBER.

HON'BLE MR. D. PURKAYASTHA, JUDICIAL MEMBER.

Sri NARAYAN MALAKAR & Ors.

Vs.

UNION OF INDIA & ORS. (SE Rly)

For applicants : Mr. R.K. De, Counsel.

For respondents : Mrs. B. Ray, Counsel.

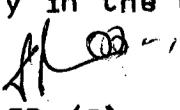
Heard on : 24.2.98.

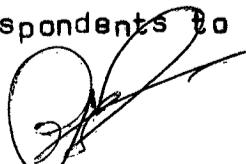
Ordered on : 24.2.98.

ORDER

B.C. Sarma, AM.

1. This M.A has been filed by the applicants with the prayer that liberty be granted to them to implead the Senior Divisional Accounts Officer, South Eastern Railway, Kharagpur as respondent no. 4 in the O.A. 660 of 1997.
2. We have heard the submission of the 1d. Counsel for both the parties. The M.A is allowed. Accordingly, let the cause title be amended in the O.A. The applicant to serve copy of the application on the Sr. Divisional Accounts Officer, SE Rly, Kharagpur, who is respondent no. 4.
3. ^{further} Mr. De submits that he will make a simple prayer about consideration of his application by the General Manager, S.E. Rly. Therefore, he prays that the date of hearing of the O.A be advanced. On such submission of Mr. De, let the date for admission hearing of the OA 660/97 be postponed to 24.3.1998. The respondents to file reply in the meantime.


MEMBER (J)


MEMBER (A)